

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/110(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	JAI BOTHRA VS AMRIT CEMENT COMPANY PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

ORDER

1. None for the parties.
2. Registry is directed to issue notice to both sides by way of speed post and by email and place tracking information on record.
3. List this matter **on 06.09.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**